

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3580
TO BE ANSWERED ON TUESDAY, THE 27th March, 2018/ CHAITRA 6, 1940 (SAKA)**

Writing off loan due from Punjab

3580. SARDAR SUKHDEV SINGH DHINDSA:

Will the Minister of FINANCE be pleased to state:

- a) the total Central loan due from Government of Punjab as on date indicating principal amount and interest thereon;
- b) whether Government proposes to write off the loan especially the amount incurred on maintaining law and order situation to control anti-National activities; and
- c) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI PON. RADHAKRISHNAN)**

(a) As per Union Government's Finance Accounts 2016-17, the total central loan outstanding against the State Government of Punjab as on 31st March 2017 is Rs. 3,890 crore.

(b) & (c) The total special term loan (STL) given to Punjab during 1984-85 to 1993-94 was Rs. 5799.92 crore for combating insurgency and militancy. Out of this, the State Government of Punjab repaid Rs.771.24 crore and the balance amount of Rs. 5028.68 crore was waived off by the Government of India.

